

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT No.I

Customs Appeal No.70055 of 2019

(Arising out of Order-in-Original No.28-30/Commr./NOIDA-CUS/2018 dated 18/10/2018 passed by Commissioner, Customs, Noida)

M/s Mahesh and Co. Pte. Ltd.

.....Appellant

(37, Upper Weld Road, Singapore-207394)

VERSUS

Commissioner of Customs

.....Respondent

(Cornder Complex, P.O. Container Depot,
Greater Noida, Gautam Budh Nagar, Noida, U.P.)

APPEARANCE:

Shri Prakash Shah & Shri Nishant Mishra, Advocate for Appellant
Shri Rajeev Ranjan & Shri P.K. Singh Authorized Representative, for Respondent

CORAM :

Hon'ble Mrs. ARCHANA WADHWA, MEMBER (JUDICIAL)

Hon'ble Mr. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

DATE OF HEARING : 09 July, 2019
DATE OF PRONOUNCEMENT: 12 September, 2019

ORDER

The appeal is allowed. For order, see order dated 12 September, 2019 in Customs Appeal No.70148 of 2019.

Sd/-
(Archana Wadhwa)
Member (Judicial)

Sd/-
(Anil G. Shakkarwar)
Member (Technical)

